

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2135
ANSWERED ON:12.08.2011
FUNDS FOR DEVELOPMENT OF POWER SECTOR
Amlabe Shri Narayan Singh

Will the Minister of POWER be pleased to state:

- (a) whether incentives are being given by the Union Government for increasing the Union Government for increasing power generation capacity and to meet the shortage of power in the States;
- (b) if so, the details thereof, State-wise;
- (c) the funds allocated by the Union Government to various State Governments in the country including Madhya Pradesh for the development of power sector during the last three years and the current year;
- (d) whether States have utilized the allocated funds;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the remedial measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): The major initiatives undertaken by the Union Government at policy level to incentivise increase in power generation capacity include delicensing of thermal generation, introduction of Ultra-Mega Power Projects (UMPP) initiative, investor friendly New Hydro Policy 2008 and liberalization of Mega Power policy. In addition, regular monitoring of under construction projects is being carried out by the Ministry of Power and CEA to identify and address constraints in the project implementation.

(c) to (f): Planning Commission approves the Annual Plan outlay of States each year. The fund allocated by the Planning Commission to the States/UTs during the Annual Plans includes funds allocated for the power sector. The details on allocation of funds to States/UTs including Madhya Pradesh for power sector and its utilization during the last three years are as under:

(Rs. in Crore)

Annual Plans Funds Approved Funds Utilization

2008-09	33493.96	31576.80
2009-10	38050.18	34077.58
2010-11	44381.64	44152.39 (RE)

For the current financial year, the process of allocation of funds in respect of some States is still at the discussion stage in Planning Commission.